S.No:-1(R)

NATIONAL PEOPLE'S PARTY

75, North Avenue, New Delhi - 110001

To

Date: 17/09/2025
23/9/2025

The Secretary

Election Commission of India,

Nirvachan Sadan,

Ashoka Road,

New Delhi – 110001

Subject: Submission of Financial statement and audit report for the F.Y. 2024-25.

Sir,

We submit here the annual accounts of party for the financial year ending 31.03.2025,

1. Annual Audit Report and copy of financial statement for the F.Y. 2024-25.
2. Form 24A

Kindly acknowledge the receipt.

Thanking You.

Your Sincerely,

For National People's Party

(Mehtab C A Sangma)

National Treasurer

National Treasurer
National People's Party

Encl. as above

भारत निर्वाचन आयोग/Election Commission of India
प्राप्त एवं निर्गम अनुभा
R & I Section
23 SEP 2025
402308
COMPUTER by No.
नई दिल्ली/New Delhi

11:40 AM

PAVAN K. AGGARWAL & ASSOCIATES

CHARTERED ACCOUNTANTS

R-102, Greater Kailash-1
New Delhi-110048
Off.: 011-41666236
Mobile : 9811701328
E-mail : pavan_pfmc81@yahoo.co.in

Independent Auditor's Report on the financial statements of National People's Party for the year ending 31.03.2025

To
The President
National People's Party
75, North Avenue,
New Delhi-110001

Report on the Audit of Financial Statements

Opinion

We have audited the attached Financial Statements of **National People's Party,** which comprise the Balance sheet as at 31st March 2025, and also the Income & Expenditure Account and Cash Flow Statement for the year ended and Notes to the Financial Statements, including a summary of significant accounting policies.

In our opinion and to the best of our information and according to the explanations given to us, the said accounts give a true and fair view in accordance with the accounting standards issued by the Institute of Chartered Accountants of India:

a) In the case of the Balance Sheet, of the state of affairs of the entity as at 31st March, 2025;
b) In the case of the Income and Expenditure Account, of the Surplus year ended on that date; and
c) In the case of the Cash Flow Statement, of the cash flows for the year ended on that date.

Basis of Opinion

We conducted our audit in accordance with the standards on Auditing generally accepted in India. Our responsibilities under those standards are further described in the Auditor's Responsibilities for the audit of the Financial Statement section of our report. We are independent of the entity in accordance with the code of ethics issued by ICAI and we have fulfilled our other ethical responsibilities in accordance with the code of Ethics. We believe that the audit evidence we have obtained is sufficient and appropriate to provide a basis for our opinion.

PAVAN K. AGGARWAL & ASSOCIATES * Chartered Accountants * NEW DELHI

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Responsibilities of Management and Those Charged with Governance for the Financial Statements.

Management is responsible for the preparation of these financial statements that give a true and fair view of the state of affairs, results of operations and cash flows of the entity in accordance with the accounting principles generally accepted in India. This responsibility includes the design, implementation and maintenance of internal control relevant to the preparation and presentation of the financial statements that give a true and fair view and are free from material misstatement, whether due to fraud or error.

In preparing the financial statements, management is responsible for assessing the entity's ability to continue as a going concern, disclosing as applicable, matters related to going concern and using the going concern basis of accounting unless management either intends to liquidate the entity or to cease operations, or has no realistic alternative but to do so. Those charged with governance are responsible for overseeing the entity's financial reporting process.

Auditor's Responsibility for the audit of the Financial Statements

Our objectives are to obtain reasonable assurance about whether the financial statements as a whole are free from material misstatement, whether due to fraud or error, and to issue an auditor's report that includes our opinion. Reasonable assurance is a high level of assurance but is not a guarantee that an audit conducted in accordance with SAs will always detect a material misstatement when it exists. Misstatements can arise from fraud or error and are considered material if, individually or in the aggregate, they could reasonably be expected to influence the economic decisions of users taken on the basis of these financial statements.

As part of an audit in accordance with SAs, we exercise professional judgment and maintain professional skepticism throughout the audit. We also:

1. Identify and assess the risk of material misstatement of the financial statements, whether due to fraud or error, design and perform audit procedures responsive to those risks, and obtain audit evidence that is sufficient and appropriate to provide a basis for our opinion. The risk is not detecting a material misstatement resulting from fraud is higher than for one resulting from error, as fraud may involve collusion, forgery, intentional omissions, misrepresentations, or the override of internal control.
2. Obtain an understanding of internal control relevant to the audit in order to design audit procedures that are appropriate in the circumstances.



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3. Evaluate the appropriateness of accounting policies used and the reasonableness of accounting estimates and related disclosures made by management.
    a. Conclude on the appropriateness of management's use of the going concern basis of accounting and based on the audit evidence obtained, whether a material uncertainty exists related to events or conditions that may cast significant doubt on the entity's ability to continue as a going concern. If we conclude that a material uncertainty exists, we are required to draw attention in our auditor's report to the related disclosures in the financial statements or, if such disclosures are inadequate, to modify our opinion. Our conclusions are based on the audit evidence obtained up to the date of our auditor's report. However, future events or conditions may cause the entity to cease to continue as a going concern.
4. Evaluate the overall presentation, structure, and content of the financial statements, including the disclosures, and whether the financial statements represent the underlying transactions and events in a manner that achieves fair presentation.

We communicate with those charged with governance regarding, among other matters, the planned scope and timing of the audit and significant audit findings, including any significant deficiencies in internal control that we identify during our audit.

We also provide those charged with the governance with a statement that we have compiled with relevant ethical requirements regarding independence, and to communicate with them all relationships and other matters that may reasonably be thought to bear on our independence and where applicable, related safeguards.

Place: New Delhi
Date: 17.09.2025

For Pavan K Aggarwal & Associates
Chartered Accountants

PAVAN K. AGGARWAL & ASSOCIATES * Chartered Accountants * NEW DELHI

(Pavan Aggarwal)
Proprietor
M. No.: 082252

PAVAN K. AGGARWAL & ASSOCIATES

CHARTERED ACCOUNTANTS

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Schedule-17

Significant Accounting Policies: 2025

a) **Nature of Operations:**
National People's Party is a recognised National Political Party, registered with Election Commission of India.engaged in political activities at the National and State level and running a successful government at Meghalaya.

b) **Basis of Preparation of Financial Statements:**
The accompanying Financial Statements are prepared on a going concern basis under historical cost convention and cash/receipt method of accounting in accordance with the Generally Accepted Accounting Principles (GAAP) prevalent in India and the Accounting Standards issued by the Institute of Chartered Accountants of India (ICAI).

c) **Presentation and disclosure of Financial Statements:**
Revised Guidance note on Accounting and Auditing of Political Parties issued by ICAI during the year 2019 has been followed by political party, for preparation and presentation of its financial statements. The Political party has also reclassified the previous year figures in accordance with the requirements applicable in the current year.

d) **Cash Flow Statement:**
Cash Flow statements are reported using the Indirect method, whereby Income/ (Expenditure) before extra-ordinary items/ exceptional items is adjusted for the effects of transactions of non-cash nature. The cash flows from operating, investing, and financing activities of the Political Party are segregated based on available information relating to these activities.
Cash and cash Equivalent for the purpose of Cash Flow Statement comprises of cash at bank and in hand and Investment in Fixed Deposits with Banks.

e) **Use of Estimates:**
The Preparation of financial statements requires estimates and assumptions to be made that effect the reported amounts of assets and liabilities on the date of the financial statements and the reported amount of revenues and expenses during the reporting period. Difference between the actual results and estimates are recognized in the period in which results are known / materialized.

PAVAN K. AGGARWAL & ASSOCIATES * Chartered Accountants * NEW DELHI

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f) Revenue Recognition:

The basis of recognition of expenses and income has been on cash basis except interest income earned on Fixed Deposit during the year under audit. Interest Income is recognized on time proportion basis taking into account amount invested and rate of Interest.

g) Election Expenses:

Election expenses include advertisement, publicity, meeting and travelling expenditure to promote the party and its policies generally as well as its candidates at elections. This includes costs that are attributable to selecting candidates.

h) Fixed Assets & Depreciation:

Fixed Assets are stated at written down value. Cost of an item of fixed asset comprises its purchase price including other non-refundable taxes or levies and any directly attributable cost in bringing the asset to its working condition for its intended use. Any trade discounts, rebates and refundable or claimable taxes are deducted in arriving at cost.

The gross carrying amount of fixed assets are measured based on cost model and depreciation is charged on the basis of written down value method by taking residual values. Method of charging of depreciation is as per Companies Act,2013 on the rates applicable on written down value method.

i) Contingent Liabilities & Contingent Assets:

There is no existence of any contingent liability during the year.

Place: New Delhi
Date: 17.09.2025

PAVAN K. AGGARWAL & ASSOCIATES * NEW DELHI * Chartered Accountants

For Pavan K Aggarwal & Associates
Chartered Accountants

(Pavan Aggarwal)
Proprietor
M. No.: 082252

PAVAN K. AGGARWAL & ASSOCIATES

CHARTERED ACCOUNTANTS

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Schedule-18
Notes to accounts

a) Significant contribution / donation/collections of Rs. 20,000.00 (Rs. Twenty Thousand Only) and above have been properly disclosed under schedule 11 to Income and Expenditure account.
b) There is no amount of donation received from outside India.
c) It is noticed that as per AIS of the Income Tax Portal e-filing site confirmation was sought about the correctness of amount of donations whether received or not by the party during the year under audit, the party did replied about the correctness of such donations whether received or not on the portal under compliance.
d) We got the confirmation from the National Treasurer of the party that the party has no relationship with any transaction made in Gujarat State.. They further confirmed and reiterated that no account has been authorised to be set up in any bank in Gujrat, Also, no amount have been either spent or received by the party in Gujarat.
e) It is also confirmed by the party that the party has no other bank account except the bank accounts as reported in the final accounts as at date.
f) No such instances of penalties on electoral offences were brought to our notice during the year under audit.

Place: New Delhi
Date: 17.09.2025

For Pavan K Aggarwal & Associates
Chartered Accountants

PAVAN K AGGARWAL & ASSOCIATES * Chartered Accountants * NEW DELHI

(Pavan Aggarwal)
Proprietor
M. No.: 082252

National People's Party

75, North Avenue, New Delhi-110001

Balance Sheet As At 31st March,2025

(Amount in INR)

Sources of funds	Schedule	31.03.2025	31.03.2024
Corpus Fund	1	25,39,239.00	25,39,239.00
General Fund	2	1,50,000.00	1,50,000.00
Earmarked Funds			-
Reserves	3	3,87,48,634.57	2,88,33,599.73
Advances/Loans			-
Secured			
Unsecured			-
Current Liabilities & Provisions	4	50,000.00	3,38,983.00
Total		**4,14,87,874.57**	**3,18,61,821.73**
Application of funds			
Fixed Assets			
Tangible Assets	5	1,82,24,170.00	1,65,347.00
Intangible Assets			-
Capital work in progress			-
Office under Construction at Shillong	6	-	1,46,76,002.00
Investments			
Long Term			-
Current Investments	7	75,00,000.00	75,00,000.00
Current Assets, Loans and advances			
Current assets			
Cash at Bank	8	1,22,01,434.57	55,27,989.28
Cash in hand	9	2,009.00	2,549.45
Interest Accured		66,302.00	67,355.00
Loans and advances	10	34,93,959.00	39,22,579.00
Total		**4,14,87,874.57**	**3,18,61,821.73**
Significant accounting policies	18		
Notes on accounts	19		
Cash Flow Statement	20		

Subject to our report of even date
For M/s Pavan K. Aggarwal & Associates
Chartered Accountants

(Pavan Aggarwal)
Proprietor
M. No. 082252
Place : New Delhi
DATE : 17.09.2025
UDIN

For National People's Party

(Conrad K Sangma)
National President

(Mehtab C A Sangma)
National Treasurer

National Treasurer
National People's Party

National People's Party
75, North Avenue, New Delhi-110001
Income and Expenditure account for the year ended 31.03.2025

(Amount in INR)

Income	Schedule	31.03.2025	31.03.2024
Fee and Subscription	11	9,600.00	400.00
Grants/donations/contributions	12	2,14,04,890.00	17,69,630.00
Collection by issuing coupons/ sale of Publications		-	-
Other income	13	4,84,427.00	4,74,638.00
Total (A)		2,18,98,917.00	22,44,668.00
Expenditure			
Election Expenditure	14	64,24,477.00	40,91,385.00
Employees Cost	15	13,50,000.00	8,10,310.00
Administrative and General Expenses	16	39,16,018.22	64,62,976.00
Finance Cost/ Bank Charges	17	864.94	2,909.36
Depreciation	5	2,92,522.00	30,880.00
Other Expenses		-	-
Total (B)		1,19,83,882.16	1,13,98,460.36
Balance being Excess of Income over Expenditure (A-B)			
Transfer to Reserves	3	99,15,034.84 (99,15,034.84)	(91,53,792.36) 91,53,792.36
Balance Being surplus (Deficit) carried to General Fund		-	-
Significant accounting policies	18		
Notes to accounts	19		
Cash Flow Statement	20		

Subject to our report of even date
For M/s Pavan K. Aggarwal & Associates
Chartered Accountants

(Pavan Aggarwal)
Proprietor
M. No. 082252
Place : New Delhi
DATE : 17.09.2025
UDIN

PAVAN AGGARWAL & ASSOCIATES Chartered Accountants NEW DELHI

For National People's Party

NATIONAL PEOPLE'S PARTY

(Conrad K Sangma)
National President

(Mehtab C A Sangma)
National Treasurer

Stamp

National People's Party
Cash Flow Statement

Schedule 20

(Amount in INR)

Particulars	31.03.2025	31.03.2024
Operating Cash Flow		
Excess of income over expenditure	99,15,034.84	(91,53,792.36)
Plus: Depreciation & Amortization	2,92,522.00	30,880.00
Plus: Rounded Off	2.69	-
Plus: Bank Charges	864.94	2,909.36
Less: FD Interest Income	4,76,909.00	4,66,591.00
Less: Other Interest Income	7,518.00	8,047.00
Less: FD Matured	-	-
Less: Decrease in Current Liabilities	2,88,983.00	31,63,257.00
Add: Decrease in Current Assets	4,29,673.00	(7,059.00)
Cash from Operations	**98,64,687.47**	**(1,27,64,957.00)**
Investing Cash Flow		
Investments in Property & other Fixed Assets		
Building Construction		-
Fixed Deposit Mature		
New Fixed Deposit		-
FD Interest Income		-
Other Interest Income	4,76,909.00	4,66,591.00
	7,518.00	8,047.00
Cash from Investing	**4,84,427.00**	**4,74,638.00**
Purchase of Vehicle	(10,77,281.00)	-
Purchase of plot	(25,98,064.00)	
Bank Charges paid	(864.94)	(2,909.36)
Cash from Financing	**(36,76,209.94)**	**(2,909.36)**
Net Increase (decrease) in Cash	66,72,904.53	(1,22,93,229.36)
Opening Cash Balance	55,30,539.04	1,78,23,768.40
Closing Cash Balance	**1,22,03,443.57**	**55,30,539.04**

Subject to our report of even date
For M/s Pavan K. Aggarwal & Associates
Chartered Accountants

(Pavan Aggarwal)
Proprietor
M. No. 082252
Place : New Delhi
DATE : 17.09.2025
UDIN

For National People's Party

(Conrad K Sangma)
National President

(Mehtab C A Sangma)
National Treasurer

National Treasurer
National People's Party

Schedules forming part of accounts
National People's Party
Schedules forming part of Balance Sheet as at 31.03.2025

Amount in INR)

		31.03.2025		31.03.2024
Schedule-1-Corpus Fund				
(Funds contributed by founders/promoters/members of the political party				
Opening balance	25,39,239.00		25,39,239.00	
Addition during the year		25,39,239.00	-	25,39,239.00
		25,39,239.00		**25,39,239.00**
Schedule-2-General Fund				
a)Donations/contributions from companies, individuals/ general public				
Opening balance	1,50,000.00	1,50,000.00		1,50,000.00
Add: Contribution During the year				-
Total		**1,50,000.00**		**1,50,000.00**
Schedule 3-Reserves				
a)Special reserve				-
b)General reserve				-
i) Balance at the beginning of the year	2,88,33,599.73			3,79,87,392.09
ii)Addition during the year(Excess of income over Expenditure as per Income & Expenditure A/c)	99,15,034.84			(91,53,792.36)
iii)Deductions during the year	-	3,87,48,634.57		-
Balance at end of the year.		**3,87,48,634.57**		**2,88,33,599.73**
Schedule 4-Current Liabilities & Provisions				
a)Current liabilities :				
i) Creditors				-
ii) Statutory liabilities (TDS payable)		50,000.00		3,38,983.00
iii) Other Current liabilities (specify)				-
iv) Provisions				
a.For Retirement benefits				-
b.Others				-
Total		**50,000.00**		**3,38,983.00**
Schedule-5 Fixed Assets				
Original Cost as at 01.04.24	11,51,736.00		11,51,736.00	
Addition during the year	1,83,51,347.00		-	
Total	**1,95,03,083.00**		11,51,736.00	
Less: Depreciation to date	12,78,913.00	**1,82,24,170.00**	9,86,389.00	**1,65,347.00**
Schedule-6 Office under Construction at Shillong				
Opening balance		1,46,76,002.00		1,46,76,002.00
Add: Premium paid for Plot no. 2(3) at European Ward, Shillong,Meghalaya		25,98,064.00		
Total		**1,72,74,066.00**		**1,46,76,002.00**
Completed during the year trfd to fixed Assets		1,72,74,066.00	-	
Schedule 7- Current Investment				
1.FDR with Punjab & Sind Bank , Shillong		**75,00,000.00**		**75,00,000.00**
Schedule 8- Balance with Banks				
a.)Punjab National Bank,Manipur-1067002100014424	2,44,823.11		46,940.73	
b.) Punjab and Sind Bank , Shillong-11241100000056	1,04,744.88		4,26,442.00	
c.) Uco Bank, Arunachal Pradesh - 14820110024836	5,391.57		3,30,065.57	
d.) Bank of Baroda, Mizoram-83040100000429	26,380.55		26,380.55	
e.) Bank of Baroda, Nagaland-78740200000108	3,36,294.53		1,28,899.25	
f) Punjab & Sind Bank, Assam-08541000013394	761.55		761.00	
g.) Indusind Bank , Shillong- 201006586493	1,14,30,199.88		45,15,661.68	
h.) Indusind Bank , Shillong- C/A 201018686639	50,000.00		50,000.00	
i.) Punjab & Sind Bank, Tamil Nadu-'04861100002539	2,838.50	**1,22,01,434.57**	2,838.50	**55,27,989.28**
Schedule 9 - Cash in hand	2,009.00	**2,009.00**		**2,549.45**
4.Interest Accured ,on FDR with P&SB Shillong	66,302.00	**66,302.00**		**67,355.00**
Schedule 10- Loans , advances and deposits				
i) H.K. Enterprises	-		3,50,000.00	
ii) Others-TDS Recoverable from Parties	34,46,268.00		34,88,268.00	
iii) Others-TDS Receivables for AY 2025-26	47,691.00			
iv) TCS Receivables as per 26AS	-	**34,93,959.00**	84,311.00	**39,22,579.00**

National Treasurer
National People's Party
Stamp.

National People's Party

Schedules forming part of Income & Expenditure account for the year ended 31.03.2025

(Amount in INR)

	31.03.2025	31.03.2025	31.03.2024	31.03.2024
Schedule 11 Fee & Subscription(From members)		9,600.00	400.00	400.00
Schedule 12 Donations/contributions				
i) From Corporate Entity	35,00,000.00		-	
ii) From Others- Above Rs. 20000	1,74,11,000.00		14,85,000.00	
iii) From Others - Below Rs.20000	8,000.00		41,000.00	
iv) (Through cash from various individuals not over Rs.2000)	4,85,890.00		2,43,630.00	
		2,14,04,890.00		17,69,630.00
Schedule-13 Other income				
Saving Bank Interest Income	1,799.00		4,502.00	
FD Interest Income	4,76,909.00		4,66,591.00	
Interest on Income Tax Refund	5,719.00	4,84,427.00	3,545.00	4,74,638.00
Schedule-14 Election Expenditure				
Advertisement, publicity	38,430.00		-	
Campaign Expenses	35,48,820.00			
Campaign Expenses to Candidates	25,00,000.00		20,00,000.00	
Public meeting Expenses	3,37,227.00		20,47,904.00	
Tour and Travelling	-	**64,24,477.00**	43,481.00	**40,91,385.00**
Schedule-15 Employees Cost				
Staff Salary	13,38,000.00		7,85,000.00	
Staff Welfare	12,000.00	**13,50,000.00**	25,310.00	**8,10,310.00**
Schedule-16 Administrative and General Expenses				
Late Fees & Interest on TDS			3,44,000.00	
Audit Fees	25,000.00		79,130.00	
Office Maintenance	41,152.45		2,71,950.00	
Office Expenses	-		1,84,000.00	
Management & Consultancy	-		40,00,000.00	
Printing and stationary	48,060.00		65,047.00	
Festival Expenses	-		23,640.00	
Blood Donation Drive	-		79,710.00	
Foundation Day Expenses	-		69,300.00	
Felicitation Expenses- New President	4,20,000.00		24,980.00	
Water Expenses	18,000.00		-	
Electricity Expenses	24,000.00		-	
Rent Exp	6,48,000.00		4,25,000.00	
Telephone Expenses	-		4,500.00	
Membership & Subscription Expenses	26,000.00		-	
Conveyance	30,000.00		15,100.00	
Interest on TDS	28,145.00		6,40,619.00	
Misc. Expenses	160.77		-	
Advances Written off	3,50,000.00		-	
Legal & Professional Charges	22,57,500.00	**39,16,018.22**	2,36,000.00	**64,62,976.00**
Schedule-17 Finnace Cost			-	
Bank Charges	864.94	864.94	2,909.36	2,909.36
Schedule-5 Depreciation				
i) As per Companies Act,2013 (WDV	2,92,522.00		30,880.00	
ii) Written off from retained earning	-	2,92,522.00	-	30,880.00
		2,92,522.00		**30,880.00**

SARWAL & ASSOCIATES Chartered Accountants DELHI

National Treasurer
National People's Party

Stamp

National People's Party

Fixed Assets Chart as at 31st March,2025

Schedule 5

(Amount in INR)

Asstets	Useful Life (In Years)	Gross Block					Accumulated Depreciation					Net Block	
		Balance as at 1st April 2024	Addition during the Year	Addition on account of business Acquisition	Deletion during the year	Balance as at 31st March 2025	Balance as at 1st April 2024	Dep. Rate	Provided during the year	Deletion/Adjustment during the year	Balance as at 31st March 2025	Balance as at 31st March 2025	Balance as at 31st March 2024
Tangible Assets													
Motor Vehicle	15.00	5,00,000.00	10,77,281.00			15,77,281.00	4,75,000.00		2,68,226.00		7,43,226.00	8,34,055.00	25,000.00
Land & Building													
i) Building(Party office at Shillong)	60.00	-	1,46,76,002.00			1,46,76,002.00	-		1,958.00		1,958.00	1,46,74,044.00	-
ii) Land (plot no. 2(3) European Ward Shillong		-	25,98,064.00			25,98,064.00	-				-	25,98,064.00	-
Furniture & Fixtures	10.00	1,44,600.00				1,44,600.00	1,37,370.00		-		1,37,370.00	7,230.00	7,232.00
Computer	3.00	2,38,898.00	-			2,38,898.00	2,26,953.00		-		2,26,953.00	11,945.00	11,945.00
Refrigrator	15.00	12,000.00	-			12,000.00	9,667.00		1,052.00		10,719.00	1,281.00	2,333.00
Bluetooth Speaker Manipur	15.00	22,079.00				22,079.00	11,105.00		1,990.00		13,095.00	8,984.00	10,974.00
DSLR Manipur	15.00	43,400.00				43,400.00	21,816.00		3,913.00		25,729.00	17,671.00	21,584.00
Heater Meghalaya	15.00	28,300.00	-			28,300.00	6,858.00		3,881.00		10,739.00	17,561.00	21,442.00
Printer Meghalaya	3.00	14,990.00	-			14,990.00	4,053.00		1,980.00		6,033.00	8,957.00	10,937.00
FAN	15.00	27,470.00	-			27,470.00	11,956.00		2,789.00		14,745.00	12,725.00	15,514.00
TV	15.00	99,499.00				99,499.00	70,139.00		5,178.00		75,317.00	24,182.00	29,360.00
TEA Vending Machine Manipur	15.00	20,500.00				20,500.00	11,474.00		1,555.00		13,029.00	7,471.00	9,026.00
Total (A)		**11,51,736.00**	**1,83,51,347.00**	-	-	**1,95,03,083.00**	**9,86,391.00**		**2,92,522.00**	-	**12,78,913.00**	**1,82,24,170.00**	**1,65,347.00**
Figures for the Previous Year		**11,51,736.00**	-			**11,51,736.00**	**9,55,509.00**		**30,880.00**		**9,86,389.00**	**1,65,347.00**	**1,96,227.00**

P.G. AGARWAL & ASSOCIATES ★ NEW DELHI ★ Chartered Accountants

National Treasurer
National People's Party